

Year	RE Target	Value of Issue (VOI)	% Achievement	% increase in Value of Issue (Year to Year)
2012-13	12478	11975	96%	-
2013-14	11860	11123	94%	(-) 7.11
2014-15	11900	11364	96%	2.17
2015-16 (Prov.)	13515	13070 (14150 with Excise Duties)	97%	15.01

The factual data shows marginal shortfall in achieving the targets, which is on account of reasons like delay in receipt of input from trade sources both indigenous and import origin, capacity constraints in some areas, Non realization of advance from Police units and civil market for arms and weapons, delay in indents for logistic vehicles, Non receipt of Bulk Production Clearance, etc. However, in terms of Value of Issue, the year 2015-16 (Prov.) achieved a growth of 15%.

(c) and (d) CAG audit has indicated instances of advance issue of vouchers. The cases of advance issue vouchers mentioned by CAG audit have been examined in consultation with OFB for corrective action. Principal Controller of Accounts (Factories) has instructed Branch Accounts Offices not to accept issue vouchers without dispatch details. With the introduction of payment of Excise Duties (ED) by the Ordnance Factories on their products from 1st June, 2015, Issues of the items are linked with Excise Gate Pass thereby eliminating instances of advance issue vouchers.

Development of airports in Uttar Pradesh

†*23. SHRIMATI KANAK LATA SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Ministry is considering a proposal for increasing air connectivity to many cities of the country;

(b) the quantum of funds spent by the Ministry for strengthening, renovation and development of airports situated in Uttar Pradesh during the last three years; and

(c) the current status of the proposed international airport in Kushinagar district, in view of Buddhist tourism and by when it will be possible to operate international flights from this airport?

† Original notice of the question was received in Hindi.

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) The draft National Civil Aviation Policy 2015 envisages revival of unserved and under-served airstrips to enhance air connectivity to many cities of the country.

(b) The amount spent by AAI for strengthening, renovation and development of airports in Uttar Pradesh during last three years is given as below:

(₹ in crore)			
Airport	2013-14	2014-15	2015-16
Lucknow	2.44	1.24	7.52
Varanasi	0.00	0.27	0.00
Allahabad	0.00	0.00	0.77
Fursatganj	5.30	15.34	43.11

(c) The Government of India has granted 'in principle' approval to State Government of Uttar Pradesh for setting up of Greenfield airport at Kushinagar. Government of Uttar Pradesh, which is also the promoter of the airport project, had envisaged implementation of the Kushinagar airport project through the Public Private Partnership (PPP) mode and accordingly they had issued Request for Proposal (RFP). However, no further development has taken place due to lack of response from bidders to the RFP issued by the State Government.

Funds disbursement for schemes through Aadhar mechanism

*24. SHRI RANJIB BISWAL: Will the Minister of FINANCE be pleased to state:

(a) whether World Bank in one of its reports has described India's Aadhar based welfare delivery mechanism as transformational;

(b) if so, the details thereof;

(c) number of beneficiaries who received direct cash transfer under various schemes linked with Aadhar during the financial year 2014-15 and 2015-16;

(d) total funds disbursed under various schemes through Aadhar and also the details of funds which have been saved through reduced leakage and efficiency gains during the above period; and

(e) details of mechanism put in place to see that the benefits of digital expansion are not skewed towards those who are better positioned to take advantage of?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (e) The World Development Report 2016: Digital Dividends states that technology can be